

17

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 289/9/HDB/2018
NAME OF THE COMPANY	Vivimed Life Sciences Pvt Ltd
NAME OF THE PETITIONER(S)	Token Infotech Solutions
NAME OF THE RESPONDENT(S)	Vivimed Life Sciences Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Arunshi Singhal	Professional Representative	arunshi.singhal@theinsolpro.com 9699947411	Arunshi Singhal
Ranga Rao Dorzala	Professional Representative	ranga_rao@rediffmail.com 98480 25125	Ranga Rao Dorzala

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER


Counsel for Operational creditor is present.

Counsel for corporate Debtor is present.

Understanding reached with regard ^{to percentage of} at which interest is payable between the parties.

Time given for both sides to report for settlement.

List it on 06.09.2018.


Member(Judl)